

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

ORDER

No: 1084

Dated: 22/11/2017

Consequent upon the retirement of Shri Chuni Lal, Joint Registrar, High Court Wing, Jammu on 30.11.2016, Mrs. Rupali Ratta, District Judge (LRP), High Court Wing, Jammu has been designated as Public Information Officer in terms of Section 5(1) and 5(2) of the Right to Information Act, 2009 for Jammu Wing of the High Court.

By order.

22/11/17
(Sanjay Dhar)
Registrar General

No: 29993-30002/LP

Dated: 22/11/2017

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice High Court of J&K, Jammu,
2. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur (Chairman of Right to Information Committee)
3. Secretary to Hon'ble Mr. Justice Sanjay Kumar Gupta (Member of Right to Information Committee)
..... for information of their Lordships.
4. Registrar Vigilance, High Court of J&K, Jammu.
5. Registrar (Judicial), High Court of J&K, Jammu/ Srinagar.
6. Mrs. Rupali Ratta, District & Sessions Judge (LRP) High Court Wing, Jammu.
7. Deputy Secretary, State Information Commission, Jammu.
8. CPC e-Courts, High Court of J&K, Jammu for uploading the same on the High Court Website.
9. Public Information Officer, High Court Wing Srinagar/Main Wing.
..... for information and n/a.

22/11/17
Registrar General